

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 1517  
TO BE ANSWERED ON 09.02.2026**

**PRADHAN MANTRI VIKSIT BHARAT ROZGAR YOJANA IN ANDHRA  
PRADESH**

**1517. SHRI LAVU SRI KRISHNA DEVARAYALU:  
SHRI B K PARTHASARATHI:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the details of the number of establishments registered under the Pradhan Mantri Viksit Bharat Rozgar Yojana (PMVBRY) since its launch, State/UT-wise particularly in Andhra Pradesh;**
- (b) the details of the number of beneficiaries identified as first-time employees and employers under PMVBRY in Andhra Pradesh so far;**
- (c) the details of employment generated in Andhra Pradesh under the said Scheme, sector-wise with special reference to the manufacturing sector;**
- (d) the details of the total amount of incentives disbursed or proposed to be disbursed in Andhra Pradesh under Part A (first-time employees) and Part B (employers) of the Scheme;**
- (e) whether the Government has set any targets for job creation under PMVBRY for the period from 01 August 2025 to 31 July 2027, State/UT-wise; and**
- (f) if so, the details thereof along with the targets fixed for Andhra Pradesh and the steps taken by the Government to enhance awareness, registration and effective utilisation of PMVBRY benefits among employers and job seekers in Andhra Pradesh?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) to (f): The Union Cabinet, on 1 July 2025, approved the Employment Linked Incentive (ELI) Scheme, titled the Pradhan Mantri Viksit Bharat Rojgar Yojana (PMVBRY), to promote employment generation, enhance employability, and strengthen social security**

**Contd..2/-**

**across all sectors including MSMEs and rural enterprises, with a particular focus on the manufacturing sector. The scheme was launched on 15th August 2025. The scheme has a registration period of two years from 01.08.2025 to 31.07.2027 and a budgetary outlay of ₹99,446 Crore.**

**The scheme aims to incentivise creation of more than 3.5 Crore jobs all across the country including the state of Andhra Pradesh.**

**The scheme comprises of two parts i.e. Part A and Part B and focuses on providing support to both employees and employers by way of incentives. The scheme provides for incentives for 1.92 crore new eligible employees under Part A. Incentive for creation of approx. 2.59 crore additional jobs to employers is provided for under Part B of the scheme.**

**The scheme and its provisions have been widely disseminated through extensive outreach efforts across the country. Further, Ministry has prioritised State-level outreach through high-level meetings with State Labour and Industry Ministers and by constituting State Cross-Functional Teams comprising EPFO, ESIC and CLC officers. These teams are conducting workshops, webinars and stakeholder meetings, and are engaging directly with State authorities and industry to strengthen awareness and participation at the grassroots level.**

**A dedicated portal ([pmbry.epfindia.gov.in](http://pmbry.epfindia.gov.in)) has been developed to facilitate all scheme-related processes and for real-time monitoring of beneficiaries and sector-wise progress.**

**Detailed Standard Operating Procedures (SOPs), scheme guideline and Frequently Asked Questions (FAQs) have been made available on this portal for ease of understanding.**

**As on 31.01.2026, a total of 4.39 lakh establishments have registered under the Scheme. In Andhra Pradesh, a total of 11,219 establishments have registered under the Scheme. The State/UT-wise total number of establishments registered under PMVBRY up to 31.01.2026 are enclosed at Annexure-1.**

Annexure referred to in reply to part (a) to (f) of Lok Sabha Unstarred Question no. 1517 to be answered on 09.02.2026 regarding Pradhan Mantri Viksit Bharat Rozgar Yojana in Andhra Pradesh.

States / UTs	Number of Establishments registered under PMVBRY(as on 31.01.2026)
ANDAMAN AND NICOBAR ISLANDS	293
ANDHRA PRADESH	11219
ARUNACHAL PRADESH	252
ASSAM	4737
BIHAR	4757
CHANDIGARH	1387
CHHATTISGARH	7243
DADRA AND NAGAR HAVELI	1026
DAMAN AND DIU	627
DELHI	20849
GOA	2481
GUJARAT	37155
HARYANA	21097
HIMACHAL PRADESH	5637
JAMMU AND KASHMIR	2225
JHARKHAND	5590
KARNATAKA	40565
KERALA	12513
LADAKH	57
LAKSHADWEEP	4
MADHYA PRADESH	14037
MAHARASHTRA	70200
MANIPUR	353
MEGHALAYA	256
MIZORAM	74
NAGALAND	144
ODISHA	11240
PUDUCHERRY	1154
PUNJAB	13064
RAJASTHAN	19937
SIKKIM	290
TAMIL NADU	45985
TELANGANA	19833
TRIPURA	434
UTTAR PRADESH	30154
UTTARAKHAND	5868
WEST BENGAL	26765
<b>Total</b>	<b>4,39,502</b>

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